

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-84(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018**

**NAME OF THE COMPANY: Solutions Pvt. Ltd. Vs. Alonds Infrabuild Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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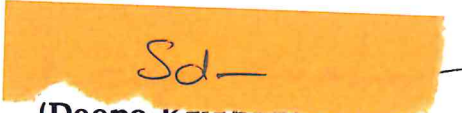
For the Petitioner (s): None


For the Respondent (s): None

ORDER

Present none.

Notice to the Petitioner through counsel as well as to the Respondent for 5th
February, 2018.


**(Deepa Krishnan)
Member (T)**


**(Ina Malhotra)
Member (J)**